

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2511/2001

New Delhi, this the 21st day of September 2001

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR. M.P. SINGH, MEMBER (A)

Harsh Vardhan Agarwal
S/o Late Shri R.K. Agarwal
R/o 550, Sahukara, Bareilly,
Presently employed at
Malaria Research Centre,
Shahjahanpur (U.P.),
under Indian Council of Medical Research,
New Delhi.

... Applicant

(Applicant in person)

V E R S U S

The Director General,
Indian Council of Medical
Research Ansari Nagar,
Post Box - 4911, New Delhi-110029.

... Respondent

ORDER (ORAL)

By Shri M.P. Singh:

Heard applicant in person.

2. The applicant, who is working as a Research Assistant in the pay scale of Rs.2000-3200/- (pre-revised), has claimed for the replacement pay scale of Rs.8000-13500/-. According to him, the replacement scale for Rs.2000-3200/- (pre-revised) is Rs.8000-13500/- as per the recommendations of the Vth Central Pay Commission. In respect of his claim, he has drawn our attention to a letter dated 30.10.2000 (Annexure A-2). From the aforesaid letter, we find that those incumbents in the pay scale of Rs.1640-2900/- will be entitled for the higher pay scale of Rs.6500-10500/- and the pay scale of Rs.2000-3200/- (pre-revised) has been given the

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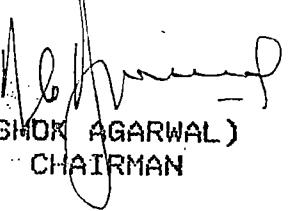
(2)

(3)

replacement pay scale of Rs.8000-13500/- in respect of the posts which have been recommended by the Vth CPC for upgradation only. The applicant has been given the pay scale of Rs.6500-10500/- as a replacement scale of Rs.2000-3200/- which he was getting in pre-revised scale. The applicant has failed to show us any document in support of his claim that the Pay Commission has recommended higher replacement pay scale of Rs.8000-13500/- in respect of his post of Research Assistant. Hence there is no ground to interfere with the order dated 7.9.2001 passed by the respondents granting him the revised pay scale of Rs.6500-10500/- with effect from 1.1.1996.

3. In view of this, we do not find any claim made out by the applicant in the present OA and the present OA is, accordingly, rejected at admission stage in limine. No costs.


(M.P. SINGH)
MEMBER(A)


(ASHOK AGARWAL)
CHAIRMAN

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